

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 82 OF 2008

BEFORE THE REGISTRAR S.G. SHAH

JUGENDRA SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 02/11/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Lav Kumar Agrawal, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Shekhar Raj Sharma, Adv.
Mr. Kamendra Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Registry to process the matter for listing before
the Hon'ble Court, as per rules.

(S.G. SHAH)
REGISTRAR

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